GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3473 ANSWERED ON:11.08.2015 Illegal Weapons Rathwa Shri Ramsinh Patalyabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether illegal/unlicensed weapons have been seized in the country;
- (b) if so, whether the seized weapons bear marking/seal of any country or bear no mark;
- (c) if so, the details thereof along with the names of countries where these seized weapons have been made;
- (d) whether these illegal weapons pose threat to the internal security of the country; and
- (e) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) Yes, Madam.
- (b) & (c): In some cases the seized arms/weapons contain the markings indicating that the arms/weapons are made in foreign countries. These markings often contain the names of countries like Pakistan, China, USA, Italy, Japan, France, England, Czechoslovakia, etc. The details of illegal/unlicenced weapons seized/confiscated state wise, year wise [2012-2015(June)] is at Annexure − A. The figures include both country made and foreign made weapons. â€l.2/

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(d) & (e): Yes, illegal/unlicenced weapons are always potential threat to the internal security of the country. Such weapons have been used in commission of crime and causing law and order problems in different parts of the country.

There are provisions under the Arms Act to take punitive action against those who are involved in illegal arms trade/possess illegal arms. The compliance of these provisions of the Arms Act is the responsibility of the State Government. Further, Central Government wherever considered necessary issues direction to the State Governments/UTs for strict compliance of the Arms Act. In addition, the Personnel of the Central Armed Police Forces have also been empowered to search and seized arms, illegally held/traded by any person. The following steps have also been taken to curb proliferation of illegal/unlicenced weapons in the country:

- (a) Erection of fencing along the international border and flood lighting of the border to enhance the observation during night
- (b) Construction of border roads to facilitate border patrolling and speedy interception of infiltrators
- (c) Application of modern and hi-tech surveillance equipments to detect crossing at night and during bad weather
- (d) Random checking of persons and vehicles crossing the borders on the basis of specific intelligence.
